OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),

Delhi District Court, Tis Hazari Courts, Delhi.

ORDER

In continuation of order no.1529/44431-45636/Admn.-I/S&P(Sr.P.A)/2018 dated 13.07.2018, the benefit of upgraded pay scale of Rs.6500-10500/- (pre-revised) is hereby granted to Sh. Sanjay Kalra S/o Sh. Perduman Dass Kalra, Ex. Stenographer (resigned) w.e.f.02.04.2000 upto the date of his relinquishment of charge i.e.29.08.2000.

(SANJAY GARG-I)
Principal District & Sessions Judge (HQs.)
Delhi.

53130-170

No...../Admn.-I/(S&P)/Upgrad./2025

7 2 9 JUL 2025

- * Copy forwarded for information and necessary action to:
- 1. The Registrar General, High Court of Delhi.
- 2. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.
- 4. Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 6. Branch In-Charge, LAYERS, THC, Delhi to upload this order on LAYERS.
- 7. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
- 8. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./ Admn.II(HQs)/2025 dated 20/01/2025.
- 9. Sh. Sanjay Kalra, Joint Registrar, High Court of Delhi to submit the option form.

Sr. Administrative Officer (Judicial)
Administration Branch-I,
Tis Hazari Courts, Delhi.

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